

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 16.10.2003

OA 202/2003

Manohar Bhojwani s/o Shri Gopal Das r/o 11-12, A.G.Colony, Bajaj Nagar, Jaipur.

... Applicant

Versus

1. Union of India through Under Secretary, Ministry of Commerce & Industry, Department of Industrial Policy and Promotion (Salt), Udyog Bhawan, New Delhi.
2. Salt Commissioner, Lawan Bhawan, 2-A, Lawan Marg, Dak Pati No.139, Jhalana Doongari, Jaipur.

... Respondents

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

HON'BLE MR.A.K.BHANDARI, ADMINISTRATIVE MEMBER

For the Applicant

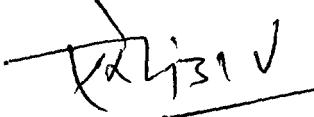
... Mr.P.V.Calla, proxy counsel  
for Mr.Ashok Joshi

For the Respondents

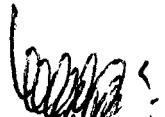
... Mr.S.S.Hasan, proxy counsel  
for Mr.S.M.Khan

ORDER (ORAL)

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage. Accordingly, the OA is dismissed as withdrawn.

  
(A.K.BHANDARI)

MEMBER (A)

  
(M.L.CHAUHAN)

MEMBER (J)